

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.08.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)

For Orders (Defects not removed)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 588 of 2021	Navjit Singh RP of P. Praful Company Agency Pvt. Ltd. Vs. Neel Praful Bhalakia & Ors.	Tushar Thareja	

For Directions

2.	Comp. App. (AT) (Ins) No. 1085 of 2019 Part Heard	Deepak Vegpro Pvt. Ltd. Vs. Shree Hari Agro Industries Ltd.	Narendra M. Sharma	R. K. Gupta
3.	Comp. App (AT) (Ins) No. 1100 of 2019 Part Heard	Harrish Khurana. Vs. One World Realtech Pvt. Ltd.	Ashish Middha	Ishant Singh Katoz
4.	Comp. App. (AT) (Ins) No. 1118 of 2019 Part Heard	Go Airlines (India) Ltd. Vs. Sovika Aviation Services Pvt. Ltd.	Amish Tandon	Lzafeer Ahmad
5.	Comp. App. (AT) (Ins) No. 936 of 2020	BDH Industries Ltd. Vs. Mars Remedies Pvt. Ltd.	Kairav Trivedi	M.S. Vishnu Sankar

For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 568 of 2021	Joint Commissioner of State Tax Vs. Shetkari Sakhar Karkhana (Chandapuri) Ltd. & Anr.	Aditya Pande	PS Thakre
7.	Comp. App. (AT) (Ins) No. 595 of 2021	Nitin Narang Liquidator, Gupta Marriage Hall Vs. Rakesh Kumar Gupta & Ors.	Abhishek Anand	

8.	Comp. App. (AT) (Ins) No. 596 of 2021	Ramkrishna Forgings Limited Vs. Ravindra Loonkar & Anr.	Prateek Kumar	
----	---------------------------------------	---	---------------	--

For Hearing

9.	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr. With	PremaPriyadarshini	R.D. Makheeja V. B. Arya
10.	Contempt Case (AT) (MRTP) No. 05/2017 In Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 382 of 2021	Kamal K Singh Vs. Nitin Arora & Anr. With	Mahesh Agarwal	Udaya Sarkar-R1 Ranjana Roy Gawai Pervinder Vasudha Sen Vineet Kumar-IRP
12.	Comp. App. (AT) (Ins) No. 383 of 2021	Kamal K Singh Vs. Milan Vasant Sanyasi & Anr. With	Mahesh Agarwal	Udaya Sarkar-R1 Ranjana Roy Gawai Pervinder Vasudha Sen Vineet Kumar-IRP
13.	Comp. App. (AT) (Ins) No. 384 of 2021	Kamal K Singh Vs. Dinesh Gupta & Anr.	Mahesh Agarwal	Udaya Sarkar-R1 Ranjana Roy Gawai Pervinder Vineet Kumar-IRP

12:00 Noon

For Hearing

14.	Comp. App. (AT) (Ins) No. 338 of 2020 Part Heard	Narendrabhai Jayantilal Shah Vs. Lim Fa Pte Ltd.	Natasha Dhuruman Shah	Sahil Mahajan-R1 Sumit Kansal-R2
-----	--	--	-----------------------	-------------------------------------

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Officiating Chairperson
-sd/-
Registrar